

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 13 of 2014

Dated : 28th May, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Powergrid Corporation of India Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.
.....Respondent(s)

Counsel for the Appellant (s): **Mr. M.G. Ramachandran**
Ms. Swagatika Sahoo
Ms. Anushree Bardhan

Counsel for the Respondent(s): **Mr. M.S. Ramalingam for R.1**
Mr. R.B. Sharma for R.13
Mr. Pradeep Misra
Mr. Suraj Singh for R.3 to 5

ORDER

As agreed by the learned counsel for the parties, post the matter
for hearing **18.07.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js